"369 Bille Introduced CHAITRA 29, 1895 (SAKA) Bille Introduced 370 17.86 hrs. 17.37 hrs.

HOMOGOPATHY CENTRAL COUN-CIL (AMENDMENT) BILL*

[AMENDMENT OF SECOND SCHEDULE]

SHRI M. C. DAGA (Pan): I beg to move for leave to introduce a Bili to amend the Homocopatay Central Council Act, 1973.

MR. CHAIRMAN: The question 15.

'That leave be granted to introduce a Bill further to amend the pathy Central Council Act, 1973".

The motion was adopted.

SHRI M. C DAGA' Sir, I introduce the Bill

MR. CHAIRMAN: Shri Madhu Limaye He is not here. Shri Ranu Bahadur Singh He is not here, Shri Panda.

17.37 hrs

CODE OF CIVII. PROCEDURE
(AMENDMENT) BILL*

[AMENDMENT OF SECTION 80 AND INSER-TION OF SECTION 80A]

SHRI D. K. PANDA (Phanjanagar): I beg to move for leave to introduce a Bill further to amend the Code of Civil Procedure 1938

MR CHAIRMAN The question is:

"That leave be granted to introduce a Bill further to amend the Cede of Civil Procedure, 1908"

The motion was adopted.

SHRI D. K. PANDA; Sir I introduce the Bill.

*Published in Gazette of India, dated 19-4-74 MOTHER'S LINEAGE BILL contd.

MR. CHAIRMAN: Now, we take up further consideration of the following motion moved by Shri Madhu Limaye on the 5th April, 1974:—

"That the Bill to provide for the right to trace one's lineage from the side of one's mother, be taken into consideration."

There is one amendment in the name of Shri Daga. Are you moving the amendment?

SHRI M C DAGA (Pah): Sr, I rove

"That the Bill be circulated for the purpose of eliciting opinion thereon by the 3rd August, 1974." (1)

MR. CHAIRMAN: Since Shri Limaye is not here I have given permission to Shri Daga to move his amendment. Shri Madhu Limaye was on his legs last time.

SHRI S. M. BANERJEE (Kanpur): Shri Limaye has already spoken.

MR CHAIRMAN: But he has not concluded. There is a problem now about the Private Members' Business. The Bihar discussion has taken so long. And so, if we have to take up the Private Members' Business, it mean the House will have to sit upto 8 O clock I would like to know the pleasure of the House.

THE MINISTER OF PARLIA.
MENTARY AFFAIRS (SHRI K
RAGHU RAMAIAH): I had a talk
with my friends on the Opposite
side I think we shall go on till 18-30
hours if there are speakers. Or else,
let us go un till 18 hours.

Extraordinary, Part II, Section 2,